

**UNITED  
NATIONS****MEETINGS COVERAGE AND  
PRESS RELEASES**

23 MARCH 2015

SC/11829

# Security Council Al-Qaida Sanctions Committee Adds One Name to Its Sanctions List

**SECURITY COUNCIL | PRESS RELEASE**

On 23 March 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with Al-Qaida**

**QDi.351 Name:** 1: ALIASKHAB 2: ALIBULATOVICH 3: KEBEKOV 4:

**Name (original script):** Алиасхаб Алибулатович Кебеков **Title:** na **Designation:** na **DOB:** 1 Jan. 1972 **POB:** Teletl Village, Shamilskiy District, Republic of Dagestan, Russian Federation **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Sheikh Abu Muhammad b) Ali Abu Muhammad c) Abu Muhammad Ali Al-Dagestani **Nationality:** Russian **Passport no:** Russian Foreign Travel Passport number 628605523, issued on 4 Jul. 2006, issued in Federal Migration Service of the Russian Federation (expires on 16 Jul. 2016) **National identification no:** Russian National Passport number 8203883123, issued on 16 Jul. 2005, issued in Department of Internal Affairs (OVD), Kirovskiy District, Republic of Dagestan, the Russian Federation (expires on 1 Jan. 2017) **Address:** Shosse Aeroporta, 5 Ap. 7 Makhachkala, Republic of Dagestan, Russian Federation **Listed on:** 23 Mar. 2015 **Other information:** Physical description: eye colour: brown; hair colour: grey; height: 170-175cm; build: heavy, oval face, beard. Tribal/ethnic background: Avar. Father's name: Alibulat Kebekovich Kebekov, born in 1927. Wanted by Federal Russian authorities for terrorist crimes. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice.

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>  
(<http://www.un.org/sc/committees/1267/narrative.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)  
([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)  
([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

 **For information media. Not an official record.**

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31 MARCH 2015

SC/11847

# Security Council Al-Qaida Sanctions Committee Deletes One Individual from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

## Decisions Taken Following Review of Delisting Request Submitted Through Office of the Ombudsperson

On 31 March 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Reports of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

### A. Individuals associated with Al-Qaida

**QDi.254 Name:** 1: ABD AL-RAHMAN 2: MUHAMMAD 3: JAFFAR 4: 'ALI

**Name (original script):** عبد الرحمن محمد جعفر علي

**Title:** na **Designation:** na **DOB:** 15 Jan. 1968 **POB:** Muharraq, Bahrain **Good quality a.k.a.:** a) Abd al-Rahman Muhammad Jaffir **b)** Abd al-Rahman Muhammad Jafir 'Ali **c)** Abd al-Rahman Jaffir Ali **d)** Abdul Rahman Mohamed Jaffer Ali **e)** Abdulrahman Mohammad Jaffar **Low quality a.k.a.:** a) 'Ali Al-Khal **b)** Abu Muhammad Al-Khal **Nationality:** Bahraini **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 10 Oct. 2008 **Other information:** Bahrain-based financier and facilitator for Al-Qaida (listed under permanent reference number QDe.004). In Jan. 2008, convicted by the Bahraini High Criminal Court for financing terrorism, undergoing

terrorist training, facilitating the travel of others to receive terrorist training abroad, and for membership in a terrorist organization. Released after Court verdict and completion of his sentence. Located in Bahrain (as of May 2008).

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at <http://www.un.org/sc/committees/1267/delisting.shtml> (<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the tenth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml) ([http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml) ([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

 **For information media. Not an official record.**

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